

The power requirement of the industrial complexes in Haryana adjoining Delhi is met from Haryana's own generation at 30 MW power station at Faridabad, its share of generation at I.P. Station and its share from power generated by Bhakra-Nangal system.

The reasons for difficulties occasionally experienced in the supply of power for domestic and industrial consumption in the area are—

(i) forced outages of newly commissioned generating units of the thermal power stations.

(ii) lower generation at Bhakra due to poor inflows in the Govind-sagar reservoir.

(iii) inadequate transmission and distribution Capacity in the systems.

The inadequacies relating to generation at thermal power stations and the deficiencies in transmission and distribution are being rectified in accordance with a planned programme which is being executed in a phased manner.

Station Director at Cuddapah Radio Station

5102. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is Station Director at Cuddapah Radio Station; and

(b) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). There is at present no sanctioned post of Station Director at All India Radio, Cuddapah.

Cuddapah being an auxiliary Station of Hyderabad, with some originating programmes, a post of Assistant Station Director is sanctioned.

Purchasing of Power from Kerala by Andhra Pradesh Electricity Board

5103. SHRI P. RAJAGOPAL NAIDU: Will the Minister of ENERGY be pleased to state:

(a) whether the A.P. Electricity Board purchased power from Kerala during 1974-75; and

(b) if so, whether the Tamil Nadu Government claimed service charges including line cesses for facilitating transmission of Kerala power through Tamil Nadu grid lines?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). In 1974-75, Kerala banked 66.326 MU of spilled hydro energy with Andhra Pradesh and Karnataka. This energy was shared by Andhra Pradesh, Karnataka and Tamil Nadu Systems in the ratio of their respective percentage deficits during the period October, 1974 to June, 1975. The Tamil Nadu Electricity Board did not levy any wheeling charges during this operation.

आकाशवाणी में भक्ति गीतों के लिए अधिक समय

5104. डा० रामजी सिंह: क्या सूचना और प्रसारण मन्त्री यह बताने की करेंगे कि :

(क) क्या सरकार का विचार आकाशवाणी के कार्यक्रमों में हलके फिल्मी गीतों के स्थान पर राष्ट्र भक्ति, भक्ति और सामाजिक परिवर्तन के स्वरो पर आधारित अन्य गीतों को अधिक समय आवंटित करने का है;

(ख) यदि हां, तो नया कार्यक्रम कब आरम्भ किया जायगा; और

(ग) क्या फिल्मों में भारतीय संस्कृति का निरूपण देश के हित के प्रतिकूल है, यदि नहीं, तो भारत, य देवी देवताओं की आकृति बेषभूषा तथा हमारे सामाजिक जीवन की मर्यादाओं के प्रतिबिम्ब का तोड़ मरोड़ कर प्रस्तुत करना रोकने के लिए क्या कार्यवाही की जा रही है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवानी): (क) जबकि कोई विशिष्ट प्रस्ताव विवाराधीन नहीं है, तो भी आकाशवाणी ने हाल ही में; अपने सहगान समूहों के माध्यम से, राष्ट्रवाद सम्बन्धी तथा अन्य सामाजिक विषयों पर आधारित देशभक्ति के गीतों के गायन को लोकप्रिय बनाने के लिए विशेष प्रयत्न किए हैं।

(ख) प्रश्न नहीं उठता।

(ग) फिल्मों में भारतीय संस्कृति का निरूपण करने पर कोई रोक नहीं है।

सेंसर के लिए प्रस्तुत की जाने वाली सभी फिल्मों की, चलचित्र अधिनियम, 1952 के उपबन्धों तथा उनके अधीन बने नियमों और निर्देशों के अनुसार निर्धारित प्राधिकारी द्वारा जांच की जाती है और उन पर कार्रवाई की जाती है। फिल्म सेंसर बोर्ड को जारी किए गए निर्देशों के अनुसार, फिल्मों में, राष्ट्रीय मान्यताओं, परम्पराओं, रिवाजों और संस्कृति के अमूल्य चित्रण को आपत्तिजनक माना जाता है।

Salt Industry in Gujarat

5105. SHRI ANANT DAVE: Will the Minister of INDUSTRY be pleased to state:

(a) whether the salt industry in Gujarat State is facing very hard situation and due to rains crores of Rupees of salt washed away; and

(b) whether Government propose to help this industry?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The Salt Commissioner has received a few representations recently to the effect that due to the heavy rains in District Surendranagar and Saurashtra areas of Gujarat, in June 1977 there has been some damage to the Salt Works and Storage of Salt. The Salt Commissioner is now assessing the damage.

(b) Government provide assistance, in shape of *ex-gratia* grants or loans to the licensed salt manufacturers whose salt works get damaged as a result of natural calamities like cyclones, floods and rains, to cover 75 per cent of such damage as assessed by the Salt Department. However, no assistance is provided to cover the loss due to salt washed away by rains.

Broadcast by Opposition Parties on Radio

5106. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the basis on which Government have given an opportunity to the opposition parties for broadcast from radio and the nature of provision available in other democratic countries in this regard; and

(b) the criterion on which allocation of time for political parties would be made and the rules for allotting time to the independents, social organisations, Commercial Organisations, Educational Institutions, etc?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) For the recent elections to Legislative Assemblies etc., of some States/Union Territories, those political parties which had been recognised by the Election Commission of India, were given equal opportunity to broadcast their view-points from All India Radio. The decision to that effect was taken after consultation with the Election Commission of India and the representatives of recognised parties.

The practice obtaining in other countries of the world is being ascertained and a statement in that regard would be made available later.

(b) For the recent elections to Legislative Assemblies etc., of some States/Union Territories, each entitled recognised political party was allotted half